RAJYA SABHA

Tuesday, the 21st *August, 1962/the 30th Sravana,* 1884 *(Saka)*

The House met at eleven of the *lock, MR. CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS

गोश्रावासियों के भारत-विरोधी कार्य

*४९२. **श्री विमलकुमार मन्नालालजी चौरड़िया** : क्या **प्रधान मंत्री** यह बताने की कृपा करेंगे कि :

(क) गोश्रा के भारत के कब्जे में आने के बाद कितने लोगों के विरुद्ध सरकारी सम्पत्तियों के नष्ट करने जैसे भारत-विरोधी कार्य करने अथवा अन्य लोगों को ऐसे कार्य करने के लिये उभारने के बारे में शिकायतें प्राप्त हुई हैं;

(ख) ऐसे लोगों के विरुद्ध क्या कार्यवाही की गई; और

(ग) गोश्रा क्षेत्र के कुछ निवासियों के मन से पुर्तगालियों के प्रति अनुकूल भावना हटाकर भारत सरकार के प्रति निष्ठा उत्पन्न करने के लिये क्या कदम उठाये गये ?

ANTI-INDIAN ACTIVITIES OF GOANS

'492. SHRI V. M. CHORDIA: Will the PRIME MINISTER be pleased to state;

(a) the number of persons against whom complaints have been received by Government in regard to their indulging in anti-Indian activities such as destroying of Government properties or instigating other persons to indulge in such activities since Goa came under Indian possession;

<*h)* what action was taken against iuch persons; and

(c) what steps were taken to inculcate faith in the Government of India, in some of the people of Goa area by removing the pro-Portuguese feelings from their minds?]

वैदेशिक-कार्य मंत्रालय में उपमंत्री (श्री दिनेश सिंह) : (क) से (ग) किन्हीं व्यक्तियों द्वारा भारत-विरोधी कार्रवाइयां करने के बारे में कोई खास शिकायतें नहीं आई हैं । बहरहाल, इस संघीय प्रदेश के सामने पुनर्वास की कुछ समस्याएं हैं और व्यापार, रोजगार तथा विकास आदि के ऐसे मामले हैं जिन पर शीघ्र और प्रभावकारी ढंग से कार्रवाई करने की आवश्यकता है । भारत सरकार इन समस्याओं पर पूरा ध्यान दे रही है ।

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) to (c) No specific complaints have been received against any individuals in respect of their indulging in anti-Indian activities. The Union Territory is, however, facing certain problems of rehabilitation and there are matters relating to trade, employment, development etc., which need to be dealt with quickly and effectively. The Government are giving their full attention to these problems.

श्री विमलकुमार मन्नालालजी चौरड़िया : क्या श्रीमन्, यह बतलाने की कृपा करेंगे कि गोश्रा में भारत का कब्जा होने के पश्चात् जो बम विस्फोट की कार्रवाइयां हुई थीं उसके बारे में किस की जांच पड़ताल की और किसके खिलाफ़ शिकायत पाई गई, या क्या हुआ ?

श्री दिनेश सिंह : उनकी जांच पड़ताल हो रही है । काफियों की जांच पड़ताल हो भी गई है । जिनकी अभी तक जांच हो गई है उससे यह पता चला है कि यह किसी के किये हुए काम नहीं थे बल्कि जो पुर्तगीज के छोड़े हुए पुराने बम वगैरह थे वही वहां फटे हैं ।

f[ ] English translation

दो एक मामले ऐसे हैं जिनकी जांच अभी चल रही है ।

श्री विमलकुमार मन्नालालजी चौरड़िया : मेरे प्रश्न के भाग (ग) का उत्तर स्पष्ट नहीं हुआ जो इस प्रकार है : गोआ क्षेत्र के कुछ निवासियों के मन से पुर्तगालियों के प्रति अनुकूल भावना हटाकर भारत सरकार के प्रति निष्ठा उत्पन्न करने के लिये क्या कदम उठाये गये ? क्या इसका जवाब देने की कृपा करेंगे ?

श्री दिनेश सिंह : इसकी जरूरत नहीं है क्योंकि गोआ के जो निवासी हैं उनका दिल भारत की ही तरफ है ।

SHRI BHUPESH GUPTA; May I Snow, Sir, if the Government is aware of any activities directed against the new authorities established there now. He said no complaint has been received against an individual, but is he aware of such activities going on in that part of the country?

SHRI DINESH SINGH: Matters in connection with any activities that may go on about any individual, that we have not covered in this question.

SHRI BHUPESH GUPTA: That is not the point. My question was: Is he aware of any such activities directed against the authorities there going on? If so, is there any presumption that some people must be responsible for such activities? And if this presumption is there, what steps did the Government take in order to find out the people?

SHRI JAWAHARLAL NEHRU; I suppose the hon. Member refers to some kind of an organised activity. As far as an individual says something, well, action against him depends on what ke says and how he says it. There is no organised activity as such. There were, as my colleague has said, a number of bomb explosions. The enquiry into them is not yet quite complete, but it is clear that they were the bombs the Portuguese had left with the intention of blowing up some place, but they had to leave rather in a hurry. So these bombs later exploded. The report has not yet been finalised.

SHRI BHUPESH GUPTA: It seems that these bombs that are exploding there are not likely to be time bombs, as far as we can make out. that they are left by the Portuguese and that they seem to be exploded by some peo_ pie there. And i* it not a fact, Sir, that there were many henchmen of the Portuguese there and that some of them are trying to get into the key positions in the administration? Is the Prime Minister aware of such things?

SHKI DINESH SINGH: Most of them as I mentioned, exploded by accident, someone running over them or touching them.

SHRI N. C. KASLIWAL; It appears from press reports that the Cardinal of the Portuguese Church had decided to stay in Goa after Goa's liberation but that he is going away now So, may I know. Sir, whether he is going away out of his own volition, or Government have asked him to leave the country?

SHRI DINESH SINGH; I think the hon. Member is referring to the Portuguese Patriarch in Goa. I believe a* new patriarch is coming to replace him.

भारतीय सीमा पर पाकिस्तानी धावे

*४६३. श्री विमलकुमार मन्नालालजी चौरड़िया : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) १ मई, १६६२ से ३१ जुलाई, १६६२ तक किस-किस स्थान पर पाकिस्तानियों ने भारतीय सीमा का अतिक्रमण किया, धावे किये और चल एवं अचल सम्पत्ति को हानि पहुंचाई; और

(ख) इस सम्बन्ध में सरकार ने क्या कार्यवाही की ?